

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:947
ANSWERED ON:24.11.2000
SMUGGLING OF GOLD BARS
CHELLAMELLA SUGUNA KUMARI

Will the Minister of FINANCE be pleased to state:

- (a) the number of Gold Bars smuggling cases detected in Air India flights during each of the last three years;
- (b) the cases in which more than 20 kilos gold bars seized during the above period;
- (c) the number of cases in which the offenders/culprits were identified, prosecuted and punished during the last three years, year-wise; and
- (d) the preventive steps taken to avoid recurrence of such incidents?

Answer

MINISTER OF STATE(REVENUE) IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a): 11 cases of gold bars smuggling cases were detected in Air India aircrafts during the last three years, as per details indicated below:-

Year	No. of cases
1997-98	5
1998-99	1
1999-2000	3
2000-2001 (till Oct., 2000)	2

(b): Out of cases reported in (a) above, in 2 cases, more than 20 kilos gold bars were seized during the last three years.

(c): The number of cases in which the offenders/culprits were identified, arrested and prosecuted during the last three years are as follows:-

Year	No. of cases
1997-98	Nil
1998-99	1 - 1 person arrested
1999-2000	2 - 3 persons arrested
2000-2001 (till Oct., 2000)	Nil

(d): All the field formations under the Customs Department including DRI are alert and vigilant to detect & prevent smuggling of contraband goods in general and smuggling of gold in particular.